

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2753
TO BE ANSWERED ON 14TH MARCH, 2016

DEVELOPMENT OF EXPORT INFRASTRUCTURE

2753. SHRI R. GOPALAKRISHNAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government extends assistance to States for developing export infrastructure through any scheme;
- (b) if so, the details thereof and the funds allocated under the Scheme to various States during the last three years and the current year, State-wise;
- (c) the details of export infrastructure created through the said funds so far, project wise along with the present status of these projects;
- (d) whether any review of the scheme has been undertaken by the Government; and
- (e) if so, the details thereof and the outcome thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) Yes Madam, financial assistance has been provided to various States/UTs for development of export infrastructure under Assistance to States for Developing Export Infrastructure and other Allied Activities (ASIDE) Scheme.
- (b) The details of financial assistance provided to various States/UTs under ASIDE Scheme during last three years is at Annexure-I. The ASIDE scheme has, however, been delinked from support of Centre since Financial Year 2015-16, due to increased devolution of union tax to States from 32% to 42%.

(c) A total of 1698 projects have been approved under State Component of ASIDE, out of which 1099 have been completed. The State Level Export Promotion Committee (SLEPC) under the Chairmanship of Chief Secretary of the respective State scrutinizes and approves the specific projects out of the funds allocated to them under State Component of the scheme. Projects approved by the SLEPC of various States/ UTs is placed at Annexure-II.

(d)& (e) The Mid-Term Appraisal of the scheme was done in 2011 before continuation of the scheme in the 12th Five Year Plan. Based on the appraisal, changes were incorporated into the scheme related to the minimum size of the project, streamlining utilization certificate submission by the states and revision of fund allocation criteria to the states. Further, review of the state level projects under the Scheme is done from time to time by the respective State Governments through the SLEPC and also monitored through the Web Enabled Monitoring System (WEMS) of the Ministry.

Annexure-I

Details of fund released to States/ UTs under State Component of ASIDE Scheme during the last three years

S.No	Name of the Stats/UT	Released 2012-13	Released 2013-14	Released 2014-15
1	Andhra Pradesh	36.44	39.09	20.38
2	Telangana	0	0	20.38
3	Maharashtra	64.00	64.00	64.00
4	Haryana	21.10	21.26	23.26
5	Karnataka	45.77	45.77	45.77
6	Kerala	16.62	20.94	20.94
7	Uttar Pradesh	18.95	46.24	50.04
8	West Bengal	31.53	31.53	0.00
9	Punjab	14.28	14.28	15.98
10	Rajasthan	21.58	21.58	22.14
11	Orissa	18.00	18.00	18.00
12	Himachal Pradesh	5.27	5.27	5.27
13	Gujarat	64.00	64.00	64.00
14	Madhya Pradesh	19.40	19.40	19.40
15	Tamil Nadu	59.77	60.66	62.18
16	Assam	29.41	48.84	48.84
17	Manipur	4.56	4.56	4.56
18	Meghalaya	11.61	11.61	11.61
19	Mizoram	4.30	4.30	4.30
20	Nagaland	3.63	3.63	3.63

21	Sikkim	2.70	2.70	2.70
22	Tripura	10.25	10.25	10.25
23	Chhattisgarh	5.84	5.84	5.84
24	Goa	6.12	6.12	0.00
25	Jharkhand	3.145	6.29	6.29
26	Arunanchal Pradesh	0	0	3.53
27	Bihar	3.92	14.51	0.00
28	Uttarakhand	2.54	0	0.00
29	Jammu & Kashmir	0	0	0.00
30	Dadra & Nagar Haveli	0	0	0.00
31	Daman & Diu	0	0	0.00
32	Delhi	0	0	0.00
33	Chandigarh	0	0	0.00
34	Lakshadweep	0	0	0.00
35	Pondichery	0	0	0.00
36	Andaman & Nicobar	0	0	0.00
	Total	524.73	590.67	553.29

* From FY 2015-16, the ASIDE scheme has been delinked from support of centre, hence no funds were released to States/UTs during current FY.

Annexure-II

States-wise projects approved under State Component of ASIDE

(Rs.in Lacs)

S. No.	States	No. of Approved Projects	Total Project Cost	Contribution from ASIDE
1.	Andhra Pradesh	105	32,229.48	27,875.79
2.	Andman& Nicobar	1	467.00	467.00
3.	Arunanchal Pradesh	31	1,078.23	1,078.23
4.	Assam	78	19,980.06	19,731.89
5.	Bihar	2	3,489.61	2,727.04
6.	Chandigarh	1	1,872.00	936.00
7.	Chhattisgarh	20	10,813.07	9,893.20
8.	Dadar& Nagar Haveli	2	565.20	282.60
9.	Daman & Diu	14	8,285.48	4,227.58
10.	Delhi	3	1,423.00	990.00
11.	Goa	26	9,669.70	9,429.34
12.	Gujarat	66	166,205.97	64,105.05
13.	Haryana	71	53,050.69	20,161.04
14.	Himachal Pradesh	140	18,842.47	17,273.17
15.	Jammu & Kashmir	10	6,548.64	5,612.73
16.	Jharkhand	11	23,956.45	9,881.00
17.	Karnataka	134	145,817.61	57,737.92
18.	Kerala	41	35,620.97	16,861.34
19.	Lakshadweep	10	583.31	583.31

20.	Madhya Pradesh	65	34,323.03	22,661.35
21.	Maharashtra	160	184,446.26	95,705.82
22.	Manipur	74	10,331.78	10,331.78
23.	Meghalaya	38	17,394.88	17,394.88
24.	Mizoram	59	4,421.68	4,293.99
25.	Nagaland	23	6,823.12	4,063.97
26.	Orissa	44	99,681.49	17,651.79
27.	Pondichery	6	29,718.81	448.81
28.	Punjab	41	26,794.94	17,642.74
29.	Rajasthan	36	59,041.65	26,894.71
30.	Sikkim	35	3,785.09	3,505.09
31.	Tamil Nadu	128	715,351.33	62,993.19
32.	Telangana	0	0.00	0.00
33.	Tripura	33	24,758.42	19,811.72
34.	Uttar Pradesh	116	62,776.78	49,744.06
35.	Uttranchal	10	13,216.19	3,898.00
36.	West Bengal	64	50,011.09	32,299.14
	Total	1698	1,883,375.48	659,195.28
